

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/600/(IB)/2018
NAME OF THE PETITIONER(S) : NIKITA CONTAINERS PVT LTD
NAME OF THE RESPONDENT(S) : GALAXY COSMETICS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.] B. Dhanraj -

in o.c



ORDER

Counsel for Operational Creditor present. It has been submitted that at the time of filing the petition, the copy of the petition along with the relied upon documents has been served upon the Corporate Debtor.

However, in order to satisfy the principles of natural justice, a short notice is ordered and **the Registry** is directed to send a notice to the Corporate Debtor at its Registered Office address. The Applicant is also directed to send a private notice along with the copy of the petition at the Registered Office address of the Corporate Debtor and file proof of the same along with an affidavit on next date of hearing. Put up on **22.06.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)